

HIGH COURT OF DELHI AT NEW DELHI
(ORIGINAL SIDE)

URGENT NOTICE

Dated: 23rd November, 2017

Re: Documents lying under objection at the filing counter of the Original Side till 31st December, 2015.

It is circulated for information of all concerned Advocates/Litigants that a large number of IAs, Process Fees, Replies, Written Statements, Counter-Affidavits, Rejoinders, Vakalatnamas etc. filed/re-filed at the Filing Counter of Original Side of this Court have been lying under objections for a long time, the particulars of which are available at the Filing Counter (Original Side) as well as on the website of this Court.

All the Advocates/ litigants may collect their respective documents from the Filing Counter (Original side) on all working days latest by **15th December, 2017**. It is also informed that in the event of their failure to collect, the same shall be weeded out immediately thereafter without any further notice.

By order,

S. M. Sharma
Registrar General.

